

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4078

ANSWERED ON:13.08.2015

Acquisition of Land

Bharathi Mohan Shri R.K.

Will the Minister of COAL be pleased to state:

(a) whether the Government has acquired land for the expansion of coal mine projects in the country; and

(b) if so, the details thereof project-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) & (b): Coal companies acquire land for the expansion of coal mine projects in phases. Acquisition and possession of land for coal mines is a continuous process. Physical possession of land depends on the advancement of mines. Therefore, during a particular year, possession of land may not be same as the extent of land for which notifications for acquisition had been issued during that year. During the year 2014-15, the subsidiary-wise acquisition and possession of land is as under:-

(In hectare)

Sl. No. Name of Company Area acquired Area taken in possession

1.	Eastern Coalfields Limited	222.710	368.850
2.	Bharat Coking Coal Limited	0.000	0.000
3.	Central Coalfields Limited	632.870	169.230
4.	Northern Coalfields Limited	180.000	221.010
5.	Western Coalfields Limited	1345.492	1370.432
6.	South Eastern Coalfields Limited	1033.105	479.276
7.	Mahanadi Coalfields Limited	47.506	314.035
8.	North Eastern Coalfields	0.000	0.000
	Total	3461.683	2922.833
